


परशिष्ट 'अ'

S.No.	Name of Bidder	Quoted Rate	Rank
1.	M/s Ziipr Private Limited	Rs. 6,84,40,000/-	L-1
2.	M/s Techno Soft Solution	Rs. 9,14,50,000/-	L-2

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ऑ. पी. झा
उप संचालक


अनुभाग अधिकारी
मध्यप्रदेश शासन
विकास एवं पर्यावरण विभाग

परिशिष्ट-३

adviser advising BSCDCL in relation to matters arising out of, or concerning the Selection Process. BSCDCL shall treat all information, submitted as part of the RFP, in confidence and shall require all those who have access to such material to treat the same in confidence. BSCDCL may not divulge any such information unless it is directed to do so by any statutory entity that has the power under law to require its disclosure or to enforce or assert any right or privilege of the statutory entity and/or BSCDCL or as may be required by law or in connection with any legal process.

7.18 Bidder to be self informed

The bidder shall be deemed to have satisfied himself about the detailed job content, the conditions and circumstances affecting the contract prices and the possibility of executing the works as shown and described in this RFP.

7.19 Accuracy of documents

The firm shall be responsible for accuracy of the documents prepared and/ or vetted and data collected by it directly or procured from other agencies/authorities, and all other details prepared by it as part of these services. Subject to the provisions of this RFP, it shall indemnify the BSCDCL against any inaccuracy in its work which might surface in the future, if such inaccuracy is the result of any negligence or inadequate due diligence on part of the firm or arises out of its failure to conform to good industry practice. The firm shall also be responsible for promptly correcting, at its own cost and risk, the documents/ data/ information including any re-Digital Survey / field investigations.

7.20 Payment Schedule – Implementation Phase

SL. No	Payment Milestones for the services component	% Payment of Sub-total for services provided during Implementation Phase (Annexure-I, Form-A, Part-I)
1	Milestone 1: Approval of approach, methodology, Design and project management plan.	10%
2	Milestone 2: Set up digital dashboard for real time survey and survey related applications along with the necessary web portal, mobile application	5%
3	Milestone 3: Successful digitization and encoding of roads and streets and assigning digital codes to them.	15%
4	Milestone 4: Completion of door to door digital survey of 1 lakh properties and its integration with USASUP platform of USASUP solution and integration with external applications as suggested by BSCDCL and fixation of printed board/stickers for each property/dwelling	15%

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5	Milestone 5: Completion of door to door digital survey of 1 lakh properties and its integration with USASUP platform of USASUP solution and integration with external applications as suggested by BSCDCL and fixation of printed board/stickers for each property/dwelling	15%
6	Milestone 6: Completion of door to door digital survey of 1 lakh properties and its integration with USASUP platform of USASUP solution and integration with external applications as suggested by BSCDCL and fixation of printed board/stickers for each property/dwelling	15%
7	Milestone 7: Completion of door to door digital survey of 1 lakh properties and its integration with USASUP platform of USASUP solution and integration with external applications as suggested by BSCDCL and fixation of printed board/stickers for each property/dwelling	15%
8	Milestone 8: Completion of door to door digital survey of remaining properties and fixation of printed board/stickers for each property/dwelling, its integration with USASUP platform of USASUP solution and integration with external applications as suggested by BSCDCL. After submission/handover of survey data to the department	10%

7.21 Payment Schedule – Annual Maintenance

SL. No	Payment Milestones for the services component	% Payment of Sub-total for services provided during Annual Maintenance (Annexure-I, Form-A, Part-II)
1	O&M Support for 1st Year after Go-Live	20%
2	O&M Support for 2nd Year after Go-Live	20%
3	O&M Support for 3rd Year after Go-Live	20%
4	O&M Support for 4th Year after Go-Live	20%
5	O&M Support for 5th Year after Go-Live	20%

7.22 Taxes & duties

Except as otherwise specifically provided in the Contract, the Successful Bidder shall bear & pay all taxes, duties, levies and charges including service tax if applicable in

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